

12.00 NOON

PAPERS LAID ON THE TABLE**Notification of the Ministry of Personnel, Public Grievances and Pensions
(Department of Personnel and Training)**

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS' WELFARE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE) : Sir, I lay on the Table under sub-section (2) of Section 3 of the All India Services Act, 1951 a copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) :-

1. G.S.R 633 (E) dated 25.7.2000 publishing the Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 2000.
2. G.S.R 634 (E) dated 25.7.2000 publishing the Indian Police Service (Appointment by Promotion) Amendment Regulations, 2000.
3. G.S.R 635 (E) dated 25.7.2000 publishing the Indian Forests Service (Appointment by Promotion) Amendment Regulations, 2000. [Placed in Library. See No. LT-2215/00]

**Report and Accounts (1998-99) of the Institute of Applied Manpower
Research, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE OF THE DEPARTMENT OF

DISINVESTMENT (SHRI ARUN SHOURIE): Sir, I lay on the Table a copy (in English and Hindi) of the Annual Report and Accounts of the Institute of Applied Manpower Research, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts. [Placed in Library. See No. LT-2346/00]

Contract Labour (Regulation and Abolition) Central Amendment Rules, 2000

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL) : Sir, I lay on the Table under sub-section (3) of Section 35 of the Contract Labour (Regulation and Abolition) Act, 1970 a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. 574 (E) dated 30.6.2000 publishing the Contract Labour (Regulation and Abolition) Central (Amendment) Rules, 2000. [Placed in Library. See No. LT-2216/00]

- I. **Report of the Comptroller and Auditor General of India for the year, 1999, Union Government (Scientific Departments)**
- II. **Report of the Comptroller and Auditor General of India for the year, 1999, Union Government (Revenue Receipts - Direct Taxes).**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) : Sir, I lay on the Table, under clause (1) of article 151 of Constitution, a copy each (in English and Hindi) of the following Reports:

- (i) **Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (No. 5 of 2000) Union Government (Scientific Departments). [Placed in Library. See No. LT-2222/00]**
- (ii) **Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (No. 12 of 2000) Union**